

18.00 hrs.

So, this Bill actually adds fuel to the fire. I do not agree with the arguments that have been advanced by the Minister. Therefore, I oppose this Bill and press my Resolution.

MR. DEPUTY-SPEAKER : I shall put the Statutory Resolution moved by Shri Ajoy Biswas to the vote of the House. The question is :

"This House disapproves of the Administrative Tribunals (Amendment) Ordinance, 1986 (Ordinance No. 1 of 1986) promulgated by the President on the 22nd January, 1986."

The motion was negatived.

MR. DEPUTY SPEAKER : The question is :

"That the Bill to amend the Administrative Tribunals Act, 1985, as passed by Rajya Sabha, be taken into consideration."

The motion was adopted

MR. DEPUTY SPEAKER : The House will now take up clause by clause consideration of the Bill. The question is :

"That clauses 2 to 26 stand part of the Bill."

The motion was adopted

Clauses 2 to 26 were added to the Bill

MR. DEPUTY SPEAKER : The question is :

"That Clause 1, Enacting Formula and Title stand part of the Bill."

The motion was adopted.

Clause 1, Enacting Formula and Title were added to the Bill

MR. DEPUTY SPEAKER : The Minister may now move that the Bill be passed.

SHRI P. CHIDAMBARAM : Sir, I beg to move :

"That the Bill be passed."

MR. DEPUTY SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.

PAPERS LAID ON THE TABLE

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : Sir, I beg to lay on the Table a copy of Notification No. 210/86-Customs (Hindi and English versions) published in Gazette of India dated the 17th March, 1986 together with an explanatory memorandum making certain amendment to Notification No. 110-Customs dated the 17th February, 1986 so as to extend the benefit of concessional rate of duty applicable under Heading 98.01 of the Customs Tariff to all goods imported into India for the Gateway Telephone Exchange Project, under section 10 of the Customs Tariff Act, 1975.

[Placed in Library. See No.LT.2259/86]

MR. DEPUTY SPEAKER : The House stands adjourned to meet tomorrow at 11 A. M.

18.03 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, March 18, 1986/Phalguna 27, 1907 (Saka).